

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.4989**  
TO BE ANSWERED ON 23<sup>RD</sup> JULY, 2019

**STUBBLE CUTTING MACHINES**

4989. SHRI AJAY MISRA TENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to implement any scheme to provide stubble destroying machines to the farmers at low prices in the country to save people from poisonous smoke emitting from burning stubble;
- (b) if so, the details thereof, State-wise; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री ( SHRI NARENDRA SINGH TOMAR)

(a) to (c): To address air pollution and to subsidize machinery required for in-situ management of crop residue, a new Central Sector Scheme on 'Promotion of Agricultural Mechanization for In-Situ Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' for the period from 2018-19 to 2019-20 has been launched with the total outgo from the Central funds of Rs. 1151.80 crores.

Under the above stated scheme, financial assistance @50% of the cost is provided to the farmers for purchase of in-situ crop residue management machines on individual ownership basis. The financial assistance for establishment of Custom Hiring Centres of in-situ crop residue management machinery is @ 80% of the project cost.

During 2018-19, the funds amounting to Rs. 269.38 crores, Rs.137.84 crores and Rs. 148.60 crores have been released to the Government of Punjab, Haryana and Uttar Pradesh respectively, for distribution of in-situ crop residue management machinery to the farmers on subsidy, establishment of Custom Hiring Centres (CHCs) of in-situ crop residue management machinery and undertaking Information, Education and Communication (IEC) activities for creating awareness among farmers. During 2019-20, the funds amounting to Rs. 273.80 crores, Rs.192.06 crores and Rs. 105.29 crores have also been released so far to the Government of Punjab, Haryana and Uttar Pradesh, respectively.